IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA (CAA)-79(PB)/2017

IN THE MATTER OF:

Mirchi Movies(India) Ltd.

Applicant/Petitioner

And

Times Internet Ltd.

Respondent

Order under Sections 230-232 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner

Shri Abhishek Seth, Advocate

For the Respondent

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

(DEEPA KRISHAN)

MEMBER(TECHNICAL)

18.07.2017 V. Sethi